1,

i

۲.

Ç

climate in which it becomes impossible for the Cabinet to take serious decisions regarding the malpractices of the Birlas. In the course of that, I cited in example. I did not say that he derived any personal gain.

## PAPERS LAID ON THE TABLE

- I. ANNUAL REPORT AND ACCOUNTS (1965-66) OF THE HINDUSTAN SALTS LIMITED AND RELATED PAPERS.
- II. ANNUAL REPORT AND ACCOUNTS (1965-66) of THE SAMBHAR SALTS LIMITED RELATED AND PAPERS.
- III. ANNUAL REPORT AND ACCOUNTS (1965-66) of THE NATIONAL INDUSTRIAL DEVELOPMENT COR-PORATION AND RELATED PAPERS.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, I beg to lay on the Table a copy each of the following papers, under subsection (1) of section 619-A of the Companies Act, 1956: -

- I (i) Annual Report and Accounts of the Hindustan Salts Limited for the year 1965-66, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Hindustan Salts Limited.

[Placed in Library. See No. LT-1704/67 for (i) and (ii).]

- II (i) Annual Report and Accounts of the Sambhar Salts Limited for the year 1965-66, together with the Auditors' Report on the Accounts.
  - (ii) Review by Government on the working of the Sambhar Salts Limited. [Placed in Library. See No. LT-1703/67 for (i) and (ii).] (ii).]
- III (i) Annual Report and Accounts of the National Industrial Development Corporation Limited for the year 1965-66,

together with the Auditors' Report on the Accounts.

on the Table

- (ii) Review by Government on the working of the Corporation.
- [Placed in Library. See No. LT-1471/67, for (i) and (ii).1

THE INVESTIGATION OF INDUSTRIAL UNDERTAKING (PROCEDURE) RULES, 1967

SHRI BHANU PRAKASH SINGH: Sir, I also beg to lay on the Table a copy of the Ministry of Industrial Development and Company Affairs (Department of Industrial Development) Notification G. S. R. No. 1181/30/IDRA/67, dated the 24th July, 1967, publishing the Investigation of Industrial Undertakings (Procedure) Rules, 1967, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act 1951 [Placed in Library. See No. LT-1472/67.]

MEMORANDUM AND ARTICLES OF ASSOCIA-TION OF THE HINDUSTAN COPPER PRIVATE LIMITED

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): Sir, I beg to lay on the Table a copy of the Memorandum and Articles of Association of the Hindustan Copper Private Limited. [Placed in Library. See No. LT-1705/67.]

- I. REPORT OF THE TARIFF COMMISSION REVIEW COMMITTEE
- II. ANNUAL REPORT AND ACCOUNTS (1966) OF THE EXPORT CREDIT AND GUARANTEE CORPORATION LIMITED AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table-

- (a) A copy of the Report of the Tariff Commission Review Committee. [Placed in Library. See No. LT-1479/67.]
- (b) A copy of the Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1966 to 31st December, 1966, together